

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 121

CP (IB) No. 453/Chd/Hry/2019

IN THE MATTER OF:

**Pasupati Spinning And Weaving Mills ...
Ltd.**

Petitioner

Under Section: 31 of LLP Act, 2008

Order delivered on 15.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 20.08.2024.

Sd/-

Court Officer

15.07.2024
Atiqur Rehman